

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.310**

IA-985/2022 IA-4646/2021 IA-3141/2021 IA-2725/2021 IA-1754/2020  
In  
IB-976(ND)/2019

**IN THE MATTER OF:**

M/s. Pee Jay Finajnce Company ltd.

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. V S Matrix Pvt. Ltd.

....**RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 23.09.2022**

**CORAM:**

**SHRI L.N.GUPTA**

**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**

**MEMBER (JUDICIAL)**

**PRESENT:**

For the IDBI Bank

: Advocate Rajat Chaudhary for IDBI Bank

For the HDFC Bank

: Advocate Dhruv Gupta HDFC Bank

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 01.11.2022.

  
**(Court Officer)**  
**Court-III**